



**TAMIL NADU LEGISLATIVE ASSEMBLY
(ELEVENTH ASSEMBLY)**

**SIXTH SESSION
(23rd November, 1998 to 28th November, 1998)**

RESUME OF BUSINESS

**Legislative Assembly Secretariat,
Chennai - 600 009**

PREFACE

This publication contains a brief resume of the business transacted by the Eleventh Tamil Nadu Legislative Assembly during its Sixth Session, held from 23rd November, 1998 to 28th November, 1998.

Chennai – 600 009.
10th December 1998.

D. SOLOMON JEYA PAUL,
Secretary.

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**TAMIL NADU LEGISLATIVE ASSEMBLY
ELEVENTH ASSEMBLY – SIXTH SESSION**

**RESUME OF WORK TRANSACTED BY THE TAMILNADU LEGISLATIVE
ASSEMBLY FROM 23rd NOVEMBER 1998 TO 28TH NOVEMBER 1998**

I. SUMMONS

Summons for the Sixth Session of the Eleventh Tamil Nadu Legislative Assembly were issued to the Members of the Legislative Assembly on the 8th October 1998 in S.O.Ms.No.229, Legislative Assembly Secretariat, dated the 8th October 1998.

II. DURATION OF THE MEETING

The Sixth Session of the Eleventh Legislative Assembly commenced on the 23rd November, 1998 and was adjourned sine-die on the 28th November 1998.

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly met for 6 days during the period from 23rd November, 1998 to 28th November 1998 on the following days:-

23rd November, 1998, 24th November 1998, 25th November 1998, 26th November 1998, 27th November 1998 and 28th November 1998.

In terms of hours, it sat for 21 hours and 18 minutes.

IV. PROROGATION

The Sixth Session of the Eleventh Tamil Nadu Legislative Assembly was prorogued with effect from the 9th December 1998 vide S.O.Ms. No.277, Legislative Assembly Secretariat, dated the 10th December 1998.

V. OBITUARY REFERENCES

Thirteen Obituary References were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against them:-

<i>Sl. No.</i> (1)	<i>Name</i> (2)	<i>Constituency</i> (3)	<i>Period in which served as Members</i> (4)	<i>Date of demise</i> (5)	<i>Date on which reference was made in the House.</i> (6)
1.	Thiru. E.R. Krishnan	Salem-2	1967-1971	13-05-1997	23-11-1998
2.	Thiru. Medurai Nageshwara Rao	Guntur	1946-1952	13-01-1998	23-11-1998
3.	Thiru. E.Pattabi Naidu	Kaveri-pattinam	1967-1971	28-04-1998	23-11-1998
4.	Thiru. V.Krishnasamy Padayachi	Bhuvanagiri	1952-1957	31-05-1998	23-11-1998
5.	Thiru. Achiyur M. Mani	Nanguneri	1989-1991	30-06-1998	23-11-1998
6.	Thiru. V.P.Sarangapani	Villupuram	1957-1962	23-07-1998	23-11-1998
7.	Thiru. M.Sellamuthu	Tiruvarur	1980-1984 1985-1988	24-07-1998	23-11-1998
8.	Thiru. K. T.Raju	Erode	1952-1957	29-09-1998	23-11-1998
9.	Thiru. K. Rajamanickam	Aduthurai	1971-1976	19-10-1998	23-11-1998
10.	Thiru. L. Anandan	Kallakurichi Rishivandiyam	1952-1957 1962-1967	03-11-1998	23-11-1998
11.	Thiru. V.M.Devaraj	Vellore	1980-1984 1985-1988 1989-1991	11-11-1998	23-11-1998
12.	Tmt. C. Kuppammal	Polur	1967-1971	31-08-1998	23-11-1998
13.	Thiru T.C.Thimmaraya Gounder	Natrampalli	1967-1971 1971-1976	17-09-1998	23-11-1998

Besides these, on 23rd November 1998 Hon. the Speaker also referred to the death of the All-India Forward Block Leader and Ex. M.L.C. Thiru. Ayyanan Ambalam in a tragic car accident and conveyed the Condolence of the House.

All the Members stood in silence for a minute as a mark of respect to the deceased.

On the 27th November 1998, Hon. the Speaker referred the death of about 150 persons including the Scientist Dr. A.P. Palaniappan and his wife who belong to the Tamil Nadu and about 250 persons who were also injured in a Train accident that occurred in the early hours of Thursday the 26th November 1998 near Ludhiana, Punjab State and expressed the sympathy of the House to those injured and conveyed Condolence of the House to those who lost their lives.

All the Members stood in silence for a minute as a mark of respect to the deceased.

VI. PANEL OF CHAIRMEN

On the 23rd November 1998, Hon. the Speaker announced in the House the following Panel of Chairmen for the Sixth Session of the Eleventh Tamil Nadu Legislative Assembly:-

1. Thiru. R. Sethunathan
2. Thiru. K. Manoharan
3. Thiru. V. Velusamy
4. Thiru.C. Gnanasekaran
5. Thiru.N.Periasamy
6. Thiru S. Mohamed Kother Mohideen.

VII. QUESTIONS

80 Starred Questions were answered on the floor of the House; Answers to 800 unstarred Questions were also placed on the Table of the House.

VIII. STATEMENT MADE BY THE MINISTERS UNDER RULE 110 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

- | | | | |
|----|------------|--|--|
| 1 | 27-11-1998 | Hon. Prof. K.Anbazhagan,
Minister for Education | Sanction of Personal pay of Rs.500 and Rs.600 to Head masters of High Schools and Higher Secondary Schools respectively with effect from 1st September 1998. |
| 2. | 28-11-1998 | Hon. Thiru. Arcot
N. Veerasamy, Minister
for Health (on behalf of the
Chief Minister) | Incident relating to alleged assault on Thiru. P.R.Sundaram during elections to the Salem Central Co-operative Bank. |

IX. LEGISLATIVE BUSINESS

During the period, Twenty-one Bills were introduced and all of them including the Bill relating to the Tamil Nadu Urban Local Bodies, Bill,1997 (L.A. Bill No.42 of 1997) which was introduced during the Third Session and referred to the Select Committee for examination were considered and passed. The details are as follows:-

<i>Sl. No.</i> (1)	<i>Title of the Bill</i> (2)	<i>Date of introduction</i> (3)	<i>Date of Consideration and passing</i> (4)
*1	The Tamil Nadu Urban Local Bodies Bill, 1998 (L.A. Bill No. 42 of 1997) (as amended by the Select Committee)	----	28-11-1998
2	The Tamil Nadu Payment of Salaries (Amendment) Bill, 1998 (L.A.Bill No.44 of 1998)	23-11-1998	27-11-1998
3	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Third Amendment Bill,1998 (L.A. Bill No. 45 of 1998)	23-11-1998	27-11-1998
4	The Chennai Metropolitan Water Supply and Sewerage (Second Amendment) Bill, 1998. (L.A.Bill No.46 of 1998)	23-11-1998	27-11-1998
5	The Chennai Metropolitan Water Supply and Sewerage (Third Amendment) Bill,1998 (L.A.Bill No.47 of 1998)	23-11-1998	27-11-1998
6	The Tamil Nadu Panchayats (Fifth Amendment) Bill, 1998 (L.A. Bill No.48 of 1998)	23-11-1998	27-11-1998
7	The Tamil Nadu Agricultural Produce Marketing (Regulation) Second Amendment Bill, 1998 (L.A. Bill No.49 of 1998).	23-11-1998	28-11-1998
8	The Tamil Nadu General Sales Tax (Fourth Amendment) Bill, 1998 (L.A.Bill No. 50 of 1998)	24-11-1998	27-11-1998
9	The Tamil Nadu Entertainments Tax (Amendment) Amendment Bill, 1998 (L.A.Bill No.51 of 1998)	24-11-1998	27-11-1998
10	The Tamil Nadu Entertainments Tax (Second Amendment) Bill, 1998 (L.A.Bill No. 52 of 1998)	24-11-1998	27-11-1998
11	The Tamil Nadu Prohibition of Eve-teasing Bill, 1998 (L.A.Bill No. 53 of 1998)	24-11-1998	27-11-1998

<i>Sl No. (1)</i>	<i>Title of the Bill (2)</i>	<i>Date of introduction (3)</i>	<i>Date of Consideration and passing (4)</i>
12	The Tamil Nadu Legislature (Prevention of Disqualification) Amendment Bill, 1998 (L.A.Bill No.54 of 1998)	24-11-1998	27-11-1998
13	The Tamil Nadu Municipal Laws (Amendment) Bill, 1998 (L.A.Bill No.55 of 1998)	24-11-1998	27-11-1998
14	The Tamil Nadu District Municipalities (Third Amendment and Validation) Bill, 1998 (L.A.Bill No..56 of 1998)	24-11-1998	27-11-1998
15	The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Second Amendment Bill, 1998 (L.A. Bill No. 57 of 1998)	25-11-1998	28-11-1998
16	The Tamil Nadu Prohibition (Second Amendment) Bill, 1998 (L.A.Bill No.58 of 1998)	26-11-1998	27-11-1998
17	The Tamil Nadu Town and Country Planning (Amendment) Bill, 1998 (L.A. Bill No. 59 of 1998)	26-11-1998	28-11-1998
18	The Tamil Nadu Appropriation (No.4) Bill, 1998 (L.A.Bill No. 60 of 1998)	26-11-1998	27-11-1998
19	The Tamil Nadu Panchayats (Sixth Amendment) Bill,1998 (L.A.Bill No.61 of 1998)	27-11-1998	28-11-1998
20	The Tamil Nadu Panchayats (Seventh Amendment) Bill, 1998 (L.A.Bill No.62 of 1998)	27-11-1998	28-11-1998
21	The Tamil Nadu Municipal Laws (Second Amendment) Bill, 1998 (L.A.Bill No.63 of 1998)	27-11-1998	28-11-1998
22	The Tamil Nadu Manual Workers (Regulation of Employment and Conditions of Work) Amendment Bill, 1998 (L.A.Bill No.64 of 1998)	27-11-1998	28-11-1998

* Report of the Select Committee on Urban Local Bodies Bill, 1997 was presented to the House by the Chairman of the Committee (Hon. Minister for Rural Development and Local Administration) on the 24th November, 1998.

X. FINANCIAL BUSINESS

On the 23rd November 1998, Hon. Kalaingar M. Karunanidhi Chief Minister presented to the House the First Supplementary Statement of Expenditure for the year 1998-99.

The discussion on the First Supplementary Statement of Expenditure for the year 1998-99 took place in the House on 26th November 1998. Out of 961 cut Motions received, 150 Cut Motions were admitted out of which 14 Cut Motions were moved in the House. They were later withdrawn by the Members by leave of the House. The House there upon voted the Demands for the Grants for First Supplementary Estimates for the 1998-99 on the same day.

The Appropriation Bill relating to First Supplementary Statement of Expenditure for the year 1998-99, i.e. The Tamil Nadu Appropriation (No.4) Bill,1998 (L.A.Bill No.60 of 1998) was introduced on the 26th November ,1998. The same was considered and passed on the 27th November 1998.

XI. GOVERNMENT RESOLUTIONS.

(1) On the 28th November, 1998, Hon. Thiru Ko. Si.Mani, Minister for Rural Development and Local Administration, moved the following Resolution:-

"That the following draft of amendment to be made by the Governor of Tamil Nadu under sub-section (3) of section 347 of the Chennai City Municipal Corporation Act, 1919 (Tamil Nadu Act IV of 1919), altering clause (1) of rule 3 in part 1-A, of Schedule IV to the said Act, be approved as required by sub-section (5) of the said section 347,

"In Schedule IV to the Chennai City Municipal Corporation Act, 1919 (Tamil Nadu Act IV of 1919), under Part I-A, for clause (1) of rule 3, the following Clause shall be substituted, namely:-

"(1) The annual value fixed for a building on the date immediate before the date of general revision of the property tax"

The motion was put to vote and carried.

(2) On the 28th November, 1998. Hon. Thiru Ko.Si.Mani, Minister for Rural Development and Local Administration, moved the following Resolution:-

"That the following draft of amendment to be made by the Governor of Tamil Nadu under Sub-section (1) of section 305 of the Tamil Nadu District Municipalities Act, 1920 (Tamil Nadu Act V of 1920), Altering Clause (2) of rule 14 in Part I of Schedule IV to the said Act, be approved as required by section 305 - A of the said Act.

“In schedule IV to the Tamil Nadu District Municipalities Act, 1920 (Tamil Nadu Act,V of 1920, under Part I, for Clause (2) of Rule 14, the following clause shall be substituted, namely:-

(2) A special notice shall be served on the owner or occupier of a building in the municipality during the period of the half year in which a general revision of property tax is to be given effect to.

The motion was put to vote and carried,

(3) On the 28th November, 1998 Hon. Ko.Si. MANI, Minister for Rural Development and Local Administration moved the following Resolution:-

"That the following draft of amendment to be made by the Governor of Tamil Nadu under sub-section (3) of section 431 of the Madurai City Municipal Corporation Act, 1971 (Tamil Nadu Act 15 of 1971), altering clause (1) of rule 6 in Part II of Schedule II of the said Act, be approved as required by sub-section (5) to the said section 431."

"In Schedule II of Madurai City Municipal Corporation Act, 1971 (Tamil Nadu Act 15 of 1971) under part II, for clause (1) of rule 6, the following clause shall be substituted, namely:-

"(1) The annual value fixed for a building on the date immediate before the date of general revision of the property tax".

The motion was put to vote and carried, nem con.

(4) On the 28th November, 1998, Hon. Thiru Ko.Si. MANI, Minister for Rural Development and Local Administration, moved the following Resolution:-

"That the following draft of amendment to be made by the Governor of Tamil Nadu under sub-section (3) of section 430 of the Coimbatore City Municipal Corporation Act,1981 (Tamil Nadu Act 25 of 1981), altering clause (1) of rule 6 in part II, of Schedule II to the said Act be approved as required by sub-section (5) of the said section 430".

"In Schedule to II of the Coimbatore City Municipal Corporation Act, 1981 (Tamil Nadu Act 25 of 1981) under Part II, for clause (1) of rule 6, the following clause shall be substituted, namely:-

"(1) The annual value fixed for a building on the date immediate before the date of general revision of the property tax".

The motion was put to vote and carried, nem con.

XII. GOVERNMENT MOTIONS

(1) On the 25th November, 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on the 26th November 1998, and the House do resolve to transact Government business".

The motion was adopted nem con.

(2) On the 27th November 1998, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on the 28th November, 1998 and the House do resolve to transact Government business".

The motion was adopted nem con.

(3) On the 28th November, 1998 Hon. Prof. K. Anbazhagan, Leader of the House (Ministers for Education) moved the following motion:-

"That under Rule 25(1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned sine die".

The motion was put to vote and carried nem con.

XIII. PRIVILEGE MATTERS

On the 28th November 1998, Hon. Speaker referred to the Committee of Privileges for examination and report the conduct of Thiru P.R. Sundaram and Thiru C. Karuppusamy in displaying a banner inside of the House in violation of Rules of Procedure of the Assembly demanding re-election to the Salem Central Co-operative Bank.

XIV. NAMING AND WITHDRAWAL OF MEMBER

(1) On the 27th November, 1998 the Hon. Speaker named Dr. K. Krishnaswamy for defying the Chair and asked him to withdraw from the House. The Member instead sat on the floor of the House. The Speaker directed, the Marshal to remove the member and he was bodily lifted out of the House.

Soon after, the Member entered, the House from the entrance near the Chair and again sat on the floor near the Chief Minister's seat. The Speaker directed the Marshal to evict him from the House and the Member was evicted out of the House.

(2) On the 28th November 1998, the Hon. Speaker ordered the removal of Thiruvalluvar P.R. Sundaram and C. Karuppusamy from the House for displaying a banner

in the House demanding re-election to the Salem Central Co-operative Bank. The Marshal and watch and Ward promptly evicted them from the House.

XV. ANNUAL FINANCIAL STATEMENT FOR THE YEAR 1998-99 AND REVISED ESTIMATES FOR THE YEAR 1997-98 OF THE TAMIL NADU ELECTRICITY BOARD.

The Annual Financial Statement for the year 1998-99 and Revised Estimates for the year 1997-98 of the Tamil Nadu Electricity Board were laid on the Table of the House on 14th May, 1998.

The discussion on the Annual Financial Statement for the year 1998-99 and Revised Estimates for the year 1997-98 of the Tamil Nadu Electricity Board was initiated by the Hon. Thiru Arcot N. Veerasamy, Minister for Health and Electricity on the 24th November, 1998. The discussion took place for two days i.e. 24th November, 1998 and 25th November, 1998. Seventeen Members took part in the discussion.

The Hon. Minister for Health and Electricity replied to the debate on the 25th November, 1998.

XVI. PRESENTATION OF REPORTS BY THE COMMITTEES

Forty Seven Reports were presented to the House by various Committees of the House as detailed below

<i>Serial Number</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
(1)	(2)	(3)
1	Report of the Select Committee on the Tamil Nadu Urban Local Bodies Bill, 1997 (L.A. Bill No. 42 of 1997) Volumes I and II	24th November 1998
2.	Hundred and twenty-fourth Report of the Committee on Public Accounts, 1998-99	25th November 1998
3.	Hundred and twenty-fifth Report of the Committee on Public Accounts, 1998-99	25th November 1998
4	Hundred and twenty-sixth Report of the Committee on Public Accounts. 1998-99	25th November 1998
5	Hundred and twenty-seventh Report of the Committee on Public Accounts. 1998-99	25th November 1998
6	Hundred and twenty-eighth Report of the Committee on Public Accounts. 1998-99	25th November 1998

<i>Serial Number</i> (1)	<i>Name of the Report</i> (2)	<i>Date of Presentation</i> (3)
7	Hundred and twenty-ninth Report of the Committee on Public Accounts. 1998-99	25th November 1998
8	Hundred and thirtieth Report of the Committee on Public Accounts. 1998-99	25th November 1998
9	Hundred and thirty- first Report of the Committee on Public Accounts. 1998-99	25th November 1998
10	Hundred and thirty-second Report of the Committee on Public Accounts. 1998-99	25th November 1998
11.	Hundred and thirty-third Report of the Committee on Public Accounts. 1998-99	25th November 1998
12.	Thirty-sixth Report of the Committee on Papers Laid on the Table of the House, 1998-99.	25th November 1998
13.	Thirty-seventh Report of the Committee on Papers Laid on the Table of the House, 1998-99.	25th November 1998
14.	Thirty-eighth Report of the Committee on Papers Laid on the Table of the House, 1998-99.	25th November 1998
15.	Thirty-ninth Report of the Committee on Papers Laid on the Table of the House, 1998-99.	25th November 1998
16.	Fortieth Report of the Committee on Papers Laid on the Table of the House, 1998-99	25th November 1998
17.	Forty-first Report of the Committee on Papers Laid on the Table of the House, 1998-99	25th November 1998
18	Hundred and thirty-fourth Report of the Committee on Public Accounts, 1998-99	26th November 1998
19.	Hundred and thirty-fifth Report of the Committee on Public Accounts, 1998-99	26th November 1998
20.	Hundred and thirty-sixth Report of the Committee on Public Accounts, 1998-99	26th November 1998
21.	Hundred and thirty-seventh Report of the Committee on Public Accounts, 1998-99	26th November 1998

<i>Serial number</i> (1)	<i>Title of the Bill</i> (2)	<i>Date of introduction</i> (3)
22.	Hundred and thirty-eighth Report of the Committee on Public Accounts, 1998-99	26th November 1998
23.	Hundred and thirty-ninth Report of the Committee on Public Accounts, 1998-99	26th November 1998
24.	Hundred and fortieth Report of the Committee on Public Accounts, 1998-99	26th November 1998
25.	Hundred and Forty-first Report of the Committee on Public Accounts, 1998-99	26th November 1998
26.	Hundred and Forty-second Report of the Committee on Public Accounts, 1998-99	26th November 1998
27.	Hundred and Forty-third Report of the Committee on Public Accounts, 1998-99	26th November 1998
28.	Sixty-sixth Report of the Committee on Public Undertakings, 1998-99	26th November 1998
29.	Sixty-seventh Report of the Committee on Public Undertakings, 1998-99	26th November 1998
30.	Sixty-eighth Report of the Committee on Public Undertakings, 1998-99	26th November 1998
31.	Sixty-ninth Report of the Committee on Public Undertakings, 1998-99	26th November 1998
32.	Twelfth Report of the Committee on Petitions, 1998-99	26th November 1998
33.	Thirteenth Report of the Committee on Petitions, 1998-99	26th November 1998
34.	Hundred and forty-fourth Report of the Committee on Public Accounts 1998-99	27th November 1998
35.	Hundred and forty-fifth Report of the Committee on Public Accounts 1998-99	27th November 1998
36.	Hundred and forty-sixth Report of the Committee on Public Accounts 1998-99	27th November 1998

<i>Serial number</i> (1)	<i>Title of the Bill</i> (2)	<i>Date of introduction</i> (3)
37.	Hundred and forty-seventh Report of the Committee on Public Accounts 1998-99	27th November 1998
38.	Hundred and forty-eighth Report of the Committee on Public Accounts 1998-99	27th November 1998
39.	Hundred and forty-ninth Report of the Committee on Public Accounts 1998-99	27th November 1998
40.	Hundred and fiftieth Report of the Committee on Public Accounts 1998-99	27th November 1998
41.	Hundred and fifty-first Report of the Committee on Public Accounts 1998-99	27th November 1998
42.	Hundred and fifty-second Report of the Committee on Public Accounts 1998-99	27th November 1998
43.	Hundred and fifty-third Report of the Committee on Public Accounts 1998-99	27th November 1998
44.	Seventieth Report of the Committee on Public Undertakings, 1998-99.	27th November 1998
45.	Seventy-first Report of the Committee on Public Undertakings, 1998-99.	27th November 1998
46.	Seventy-second Report of the Committee on Public Undertakings, 1998-99.	27th November 1998
47.	Seventh Report of the Committee on Government Assurances, 1998-99.	28th November 1998

XVII. PAPERS LAID ON THE TABLE OF THE HOUSE

During the period, one hundred and thirty-six papers were laid on the Table of the House as follows:-

A. Statutory Rules and Orders	...	59
B. Reports, Notifications and Other Papers	...	<u>77</u>
Total	...	<u>136</u>
